

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.25 OF 2018

IN THE MATTER OF:

Smruti Shreyans Shah

Appellant

Vs

The Lok Prakashan Ltd & Ors

Respondents

For Appellant:- Dr. Abhishek Manu Singhvi, Sr. Advocate, Mr Krishnendu Datta, Mr. Jayant Mehta, Ms Niharca Khanna, Ms Madhavi Khanna, Ms Rajshrei, Ms Anushree Kapadia, Ms Drishti Harpalani, Advocates.

For Respondents:- Dr. U.K. Choudhary, Sr. Advocate, Mr. Pavan S. Godiawala, Mr. Mahesh Agarwal, Mr. Rajeev Kumar, Ms Natasha D. Shah, Mr Dhruv Gupta, Advocates for R2.
Ms Garima Bajaj, Advocate for R-3.

And

COMPANY APPEAL(AT) NO.32 OF 2018

IN THE MATTER OF:

Smruti Shreyans Shah

Appellant

Vs

The Lok Prakashan Ltd & Ors

Respondents

For Appellant:- Dr. Abhishek Manu Singhvi, Sr. Advocate, Mr Krishnendu Datta, Mr. Jayant Mehta, Ms Niharca Khanna, Ms Madhavi Khanna, Ms Rajshrei, Ms Anushree Kapadia, Ms Drishti Harpalani, Advocates.

For Respondents:- Dr. U.K. Choudhary, Sr. Advocate, Mr. Pavan S. Godiawala, Mr. Mahesh Agarwal, Mr. Rajeev Kumar, Ms Natasha D. Shah, Mr Dhruv Gupta, Advocates for R2.
Ms Garima Bajaj, Advocate for R-3.

ORDER

29.07.2019 - Heard Dr. Abhishek Manu Singhvi, learned Senior Counsel in rejoinder. Arguments concluded. **Judgement reserved.**

2. Written submissions not exceeding four pages with reasonable font may be filed by 1st August, 2019.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn